

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

M. A. No. 52 of 98  
(O.A.No. 1191/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

P. SRINIVAS RAO & ANR.

VS

UNION OF INDIA AND ORS.

For the applicant : Mr. T.K. Biswas, counsel

For the respondents : Ms. B. Ray, counsel

Heard on : 14.01.99

Order on : 14.01.99

ORDER

Heard ld. counsel of both the parties. On the prayer of ld. counsel Mr. Biswas the application is allowed to be withdrawn. Ms. Ray is present on behalf of the respondents. Accordingly the application is disposed of with a liberty to file a fresh application if they think fit and proper.

2. No order is passed as to costs.

B.P. SINGH  
( B.P. SINGH )  
MEMBER(A)

D. PURKAYASTHA  
( D. PURKAYASTHA )  
MEMBER(J)

SM